



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 98/2023/EZ

In The Matter of:

Santosh Kumar Yadav

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, THE
KOLKATA MUNICIPAL CORPORATION.

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3.	Coloured Photographs showing the present condition of the Urinal are collectively annexed herewith	'R-2'	5.

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

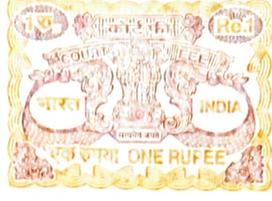
Advocate

For The Kolkata Municipal Corporation

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(M): 9007035534

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, THE KOLKATA MUNICIPAL CORPORATION.

I, Sri Surajit Marik, S/o Sri Brajo Gopal Marik, aged about 51 years, by faith-Hindu and working for gain as the Executive Engineer (Civil), Borough-IX, Kolkata Municipal Corporation, having office at 11, Belvedere Road, Kolkata: 700027, do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed by the deponent in compliance to the Solemn Order dated 05.09.2023 passed by this Hon'ble Tribunal.

04 OCT 2023

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2. That in obedience to the Solemn Order, passed by the Hon'ble Tribunal, an inspection has been carried on by the Executive Engineer, (Civil), Borough-IX, of the Kolkata Municipal Corporation, at 2/6D, Nitya Ghosh Street, Kolkata: 700023, on 03.10.2023. On inspection it was observed that there are 2 (two) numbers of open urinals, which are very old and have no record in the department.

However the SWM Department of the Kolkata Municipal Corporation, Borough-IX, is maintaining these 2 (two) toilets on regular basis to avoid unhygienic condition of surroundings.

Photocopy of the Inspection report dated 03.10.2023 is annexed herewith and marked with the letter 'R-1'.

3. That subsequent to the inspection carried out by the concerned Borough, some photographs were taken.





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Coloured Photographs showing the present condition of the 2 (two) toilets are collectively annexed herewith and marked with the letter 'R-2'.

4. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti
Advocate 04.10.2023
For K.M.C

[Signature]
Deponent
EX. Engineer(C)
Borough-IX
K.M.C.

VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at *Kolkata* on *4th* day of *Oct* 2023.

Identified by me

Sibajyoti Chakrabarti
Advocate 04.10.2023
For K.M.C

Solemnly Affirmed and
Declared before me U/S 1-
CPC / U / S 297 (C) CrPc

[Signature]
Deponent
EX. Engineer(C)
Borough-IX
K.M.C.

Samir Bhattacharya
Notary, Govt. of India
Regd. No.-940/97
City Civil Court, Calcutta

Notary 04.10.23

04 OCT 2023

Annexure 'R1'

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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH**

Original Application No. 98/2023/EZ

Santosh Kumar Yadav

Applicant(s)

Versus

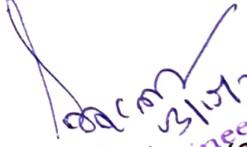
State of West Bengal & Ors.

Respondent(s)

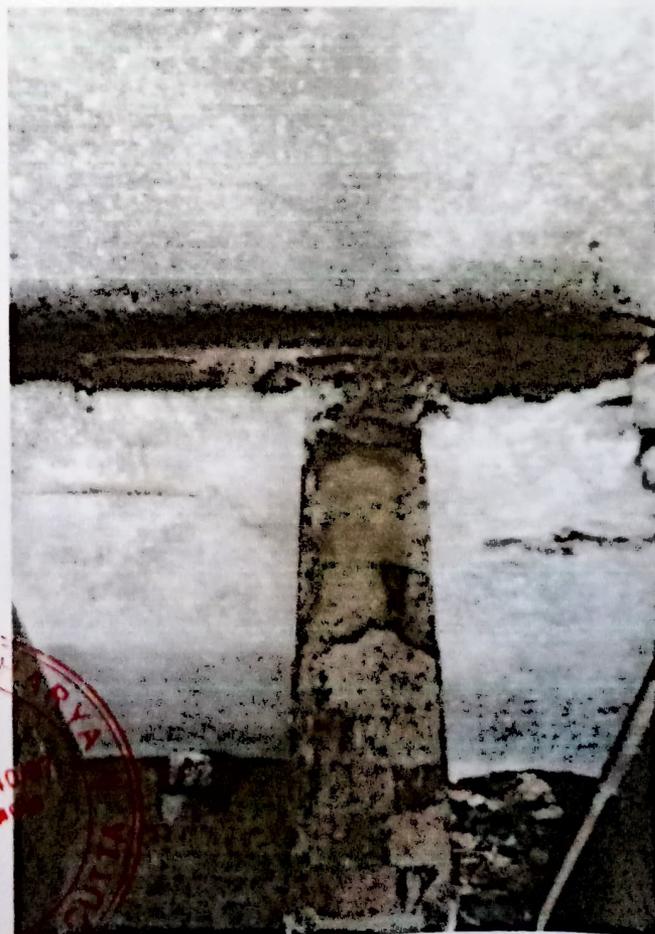
REPORT

In compliance with N.G.T. Order dated 05/09/2023 , this department has inspected the site at 2/6D , Nitya Ghosh Street , Kol : 700023 on 03/10/2023 . It is found that there are two nos. open urinals which are very old and have no record in our department . However , SWM department , Borough IX is maintaining these two toilets on regular basis to avoid unhygienic condition of surroundings . The photographs of existing position of toilets are attached herewith .

The matter is brought to your notice for kind perusal and requested for necessary order please .


Executive Engineer (Civil)
Borough IX - K.M.C.
K.M.C.





SAMR. BHATTACHARYA
Notary Public
Gurgaon
NOTARY, GURGAON

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GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

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RESPONDENT No. 05, KOLKATA
MUNICIPAL CORPORATION.

SIBOJYOTI CHAKRABARTI

Advocate

For K.M.C

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